

FACTUAL AND ACTION TAKEN REPORT
OF JOINT COMMITTEE
IN OA 30/2021 (CZ)

JASBIR SINGH CHAHAL

VS

MUNICIPAL CORPORATION BHILAI

COMMITTEE MEMBERS

1. Collector, District Durg (Chhattisgarh)
2. Commissioner, Municipal Corporation , Bhilai , District-Durg (Chhattisgarh)
3. State Pollution Control Board, (Chhattisgarh)

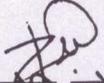
कार्यालय, नगर पालिक निगम, भिलाई

// संयुक्त निरीक्षण प्रतिवेदन //

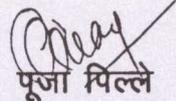
क्षेत्रीय कार्यालय छ.ग. संरक्षण मंडल 5/32 बंगला भिलाई जिला दुर्ग (छ.ग.) के कार्यालयीन पत्र क्रमांक 448/क्षे.कार्या./छपसंमं/भिलाई/2021 दिनांक 17.06.2021 के अनुसार माननीय नेशनल ग्रीन ट्रिब्युनल सेन्ट्रल बेच, भोपाल द्वारा पारित आदेश ओ.एस. क्रमांक 30/2021 (सी.जेड) जसबीर सिंह विरुद्ध म्यूनिसिपल कॉर्पोरेशन भिलाई दिनांक 02.06.2021 के तारतम्य में गठित संयुक्त टीम द्वारा वैशाली नगर ई.डब्ल्यू.एस. 706, के बाजू प्रश्नाधीन क्षेत्र का निरीक्षण किया गया।

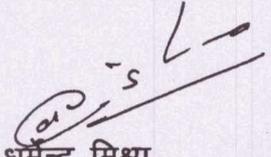
आवेदक के शिकायत अनुसार उक्त क्षेत्र में ठोस अपशिष्ट का डम्प होना नहीं पाया गया। एवं उक्त क्षेत्र सिवरेज चेम्बर के ढक्कन लगे पाये, जिसकी निकासी सेप्टिक टैंक में होती है। हयुम पाईप के माध्यम से बरसाती पानी की निकासी सूचारू रूप से होना पाया गया है।

अतः आवेदक श्री जसबीर सिंह द्वारा किये गये शिकायत वर्तमान परिस्थिति में निरस्त किये जाने के संबंध में माननीय नेशनल ग्रीन ट्रिब्युनल सेन्ट्रल बेच, भोपाल को सूचित किये जाने हेतु प्रस्तुत है।


ज्योति पटेल
डिप्टी कलेक्टर,
दुर्ग


क्षेत्रीय अधिकारी
छ.ग.पर्या.संरक्षण मंडल
भिलाई


पूजा पिल्लै
जोन आयुक्त
नगर पालिक निगम
भिलाई


धर्मन्द्र मिश्रा
स्वास्थ्य अधिकारी
नगर पालिक निगम
भिलाई

Factual and Action Taken Report

Subject: Hon'ble NGT order dated 02.06.2021 in the matter of O.A. No.- 30/2021, Jasbir Singh Vs Municipal Corporation, Bhilai (Chhattisgarh).

Abstract: In reference to the subject Hon'ble NGT ordered to constitute a joint committee consisting:

- (i) Collector, District Durg (Chhattisgarh)
- (ii) Commissioner, Municipal Corporation, Bhilai, District Durg (Chhattisgarh)
- (iii) State Pollution Control Board (Chhattisgarh)

The committee is directed to visit the affected area (E.W.S.706 Vaishali Nagar, Bhilai) where the issue raised regarding discharge and accumulation of untreated sewer water containing toxic substance, human excreta, garbage and submit the factual and action taken report within six weeks.

Report: As per the order, the committee visited the place and following observation has been made:-

1. There was a covered sewer line in the proximity. Free flowing of sewer water was observed. There was no chocking are clogging in the sewer line. The cap of sewerage chamber was found closed.

2. There was no accumulation of untreated water, human excreta or any kind of toxic substances in the area that may harm the environment.
3. Disposal or dumping of any kind of solid waste or garbage was not found. Any kind of foul smell or unwanted insects was not noticed.



for REGIONAL OFFICER,

C.G. Environment Conservation Board,

ok 5/32 Bunglow, Bhilai Dist. Durg (C.G.)



